

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/147/2016

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2018**

In the matter of: M/s. Cinepolis India Pvt. Ltd. (220, 159, 210 & 166)

SECTION OF THE COMPANIES ACT: 621(A)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Vishwas Panjiar, Advocate

For the Respondent: None

ORDER

Notice to the ROC.

To come up on 26.4.2018.



**(Ina Malhotra)
Member (J)**